355	Written Answers	[1\AUG. 1962]
	f [Model Library Act	141

◆139. SHRI L. N. DAS: Will the Minister of EDUCATION be pleased! to state whether Government have qon-sidered the report submitted by the Committee appointed.under the Chairmanship Of Dr. D'. M. Sen. Education Secretary to the Government of West Bengal, for preparing a Draft Model Library Act; if sogity when a Bill . will be brought before the Parliament in this regard?]

f=rfsr mjm !**•** trxp# k%t f^fts \$

THE MINISTER OF EDUCATION' (DR. K. L.'SHRIMALI): The Report is under examination in consultation with the Ministry of Law and suitable action will be taken thereafter

IRREGULARITIES IN THE COLLECTORATE OF DELHI

*140. SHRI LOKANATH MISRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it i_s a fact that spme cases of missing records from the Office of the Collector, Delhi and of numerous illegal and wrongful deten tions of individuals under the Land Revenue Act between 1951 and 1959 by the Collector, Delhi were brought to the notice of the Chief Commis sioner, Delhi on the 20th February, 1959; and

(b) whether it is a fact that the detenues were not given medical treatment and proper food?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : (a) No such case is in the,knowledge of the Delhi Administration.

(b) Does not arise.

tf] English translation.

141. [Transferred to the 13th August, 1962.]

LLC LOANS TO MUNICIPAL CORPORATIONS FOR CONSTRUCTION OF MARKETS

*142. DR. M. M. S. SIDDHU: 'Will the Minister of FINANCE be pleased to state:

(a) the policy of the Life Insurance Corporation regarding grant of loan to municipal corporations for construction of markets;

(b) what are the terms and conditions of such loans; and

(c) whether any loan has so far beengranted to municipal corporations for construction of markets; if so, how much and to whom?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) The Life Insurance Corporation of India has not formulated any scheme for grant of loans to municipal corporations for construction of markets.

(b) 'Does not arise.

(*)• No, Sir.

RESEARCH ON EFFLUENTS AND THEIR EFFECT ON POLLUTION OF RLVER GOMTI

*143. DR. M. M. S. SIDDHU: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) the findings and conclusions of the research project financed by the Council of Scientific and Industrial Research on effluents and their effect on pollution of River Gomti;

(b) whether any other study	has
been undertaken to investigate	the
extent of pollution of rivers of	the
country; and	

(c) if so what are the findings?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (Shri Humayun Kabir): (a)